

[English]

Supply of Foodgrains Under ITDP

*850. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the State Governments are following the Central direction to ensure the earmarked quantity of foodgrains for the Integrated Tribal Development Projects;

(b) if not, which are the erring States and the reasons given by them; and

(c) whether any evaluation of follow up actions by the States have been carried out by Union Government in this direction so far?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) In terms of the instructions issued by the Government of India in January 1990, all the State Governments/Union Territories concerned (except those of the tribal majority State) are required to earmark specific quantities for distribution under the scheme for supply of wheat and rice at specially subsidised prices in the Integrated Tribal Development Project (ITDP) areas, on the basis of the averages of the quantities issued for distribution during the three months period October-December 1989. The State Government/Union Territories are, however, free to earmark quantities to larger than the average in the ITDP areas within the total monthly PDS allocation. Most of the State Governments have since reported that specific quantities have been earmarked for distributions under the scheme.

(b) No specific instance of lapses on the part of any State Government in this regard has so far come to notice, although intimation of the action taken by the Governments of Assam, Tripura and West Bengal is yet to

be received by the Central Government.

(c) The responsibility for ensuring that the earmarked quantities do reach the beneficiaries lies with the State Governments/Union Territories concerned.

Indian Labour Conference

*851. SHRIMATI BASAVA RAJESHWARI:
SHRI KUSUMA KRISHNA MURTHY:

Will the Minister of LABOUR be pleased to state:

(a) whether the Indian Labour Conference was held recently in New Delhi;

(b) if so, the main points discussed at the Conference;

(c) the representation of the State and other interests attending the Conference;

(d) to recommendations made by the Conference;

(e) to what extent the recommendations made in the Conference have been implemented; and

(f) when the last Indian Labour Conference was held and the reasons for the gap if it was unusual?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (f). A statement is given below.

STATEMENT

29th Session of the Indian Labour Conference was Held on April 21-22, 1990 At New Delhi.

The agenda items for the

Conference was as follows:

1. Action taken on the consensus of the 28th Session of the Indian Labour Conference.
 2. Labour Participation in Management.
 3. Review of Industrial Relations Legislation (covering proposed amendments to I.D Act and T.U. Act)
 4. General Verification procedure and classification of industries for the purpose to verification.
 5. Review of development relating to unorganised labour.
 6. Review of implementation of Labour laws.
 7. Laws and Policies relating to Child Labour, Woman Labour and Emigrant Labour.
2. The list of participants in the Conference is given in the Annexure.
 3. The conference made the following recommendations:—
 1. The Indian-Labour Conference should be held regularly every year.
 2. The Meeting of the Standing Labour Committee should be convened every six months.
 3. The need for a statutory framework for providing worker's participation in management was recognised. The representation of workers on the

participatory for a should be on the basis of secret ballot, and the participation should be at all levels. The question relating to participation in equity should be kept separate from the proposed statutory scheme.

4. The Conference came to a unanimous view that the trade Union and the Industrial Disputes (Amendment) Bill introduced in the Rajya Sabha in 1988 should be withdrawn. At the same time, it was felt that there were several pressing aspects including the definition of industry which would necessitate the introduction of a new Bill. To formulate specific proposals, it was recommended that a bipartite Committee under the Chairmanship of Mr. G. Ramanujam will be constituted.
5. The Conference endorsed the verification procedure as agreed to by the Central Trade Union Organisations in a meeting on 29.12.1986. Regarding the procedure for verification of membership in rural/agricultural sector the matter will be further considered in meeting of representative of Central Trade Union Organisations.
6. There was a general consensus on bringing a Central legislation in respect of construction labour and agricultural labour.
7. Regarding review of implementation of Labour laws and

Law and Policies relating to Child Labour, Woman Labour and Emigrant Labour, it was agreed that these matter would be discussed in the Standing Labour Committee.

4. A suitable legislation on Worker's Participation in Management is already under consideration. Proposal for legislation relating to landless agri-

cultural labour and construction labour are also under consideration. The bipartite committee for examining the various aspect of the I.R. Bill has been set up.

5. The last Indian Labour Conference was held on 25-26 Nov. 1985. It was unfortunate that the Conference was not held in the intervening years.

ANNEXURE

List of Participants

Sl. No.	Name of the State/UTs	Name of the Participants
1	2	3
1.	Assam	1. Shri B.P. Telenga, Minister for Labour and Employment 2. Shri S.K. Purkayastha, Commissioner and Secretary, Labour 3. Shri L.M. Barua, Labour Commissioner
2.	Andhra Pradesh	1. Shri J.S. Sharma, Commissioner of Labour and ex-Officio Secretary to Government of A.P.
3.	Andaman & Nicobar	1. Shri Ashok Kumar, Secretary (L)
4.	Arunachal Pradesh	1. Shri J.K. Dadoo, Labour Secretary 2. Shri Morge Eto, Dy. Labour Commissioner
5.	Bihar	1. Shri Brishin Patel, Minister for Labour

Sl. No.	Name of the State/UTs	Name of the Participants
1	2	3
6.	Chandigarh	1. Shri Ashok Pardhan, Adviser to Administrator, UT of Chandigarh
7.	Delhi Administration	1 Shri D.M. Spolia, Secretary (L)
8.	Dadra & Nagar Haveli	2. Shri M. Bassi, Dy. Secretary (L)
9.	Goa	1. Shri Ashok T. Naik Salgaonkar, Labour Minister
10.	Gujarat	2. Shri R.S. Mardolar, Commissioner Labour and Employment
		1. Shri Pravinsinhji Jadeja, Minister for Employment, Tourism and Environment
		2. Shri Fakirbhai Vagela, Labour Minister
		3. Shri Thakarbhai Naik, State Labour Minister

Sl. No.	Name of the State/UTs	Name of the Participants
1	2	3
11.	Haryana	4. Shri C.B. Girdhar, Addl. Chief Secretary 5. Shri R.L. Meena, Director Employment and Trg. 6. Shri G.L. Bhagat, Labour Commissioner 7. Shri D.v. Solanki, Under Secretary
11.	Haryana	1. Shri Balbir Singh Saini, State Labour Minister 2. Shri Kamla Chowdhury, Labour Commissioner 3. Shri Ram Swarup, Jt. Labour Commissioner
12.	Himachal Pradesh	1. Shri Roop Singh Thakur, Labour Minister 2. Shri Attar Singh, Labour Secretary 3. Shri Laljee Singh, Labour Commissioner

Sl. No.	Name of the State/UTs	Name of the Participants
1	2	3
13.	Jammu & Kashmir	4. Shri M. Ram, PS to LM
14.	Karnataka	1. Shri Qazi M. Amin, Secretary to Government of J&K, Food, Supplies, Transport and Labour 1. Shri B. Sivanna, Minister for Social Welfare and Labour 2. Shri K.P. Singh, Secretary to the Government of Karnataka, Social Welfare 3. Shri G.K. Sangameshwar, State Labour Commissioner
15.	Kerala	1. Shri K. Pankajakshan, Minister (L) 2. Shri C.P. Jair, Commissioner, and Secretary (L) 3. Shri Joseph M.P. (Labour Commissioner)
16.	Lakshwadweep	

Sl. No.	Name of the State/UTs	Name of the Participants
1	2	3

17. Maharashtra
1. Shri N.M. Kamble, Minister (Labour)
 2. Shri K.S. Baroi, Secretary (Labour)
 3. Shri C.B. Dingre, Commissioner (L)
18. Madhya Pradesh
1. Shri Leelaram Bhojwani, State Labour Minister
 2. Shri S.N. Rao, Principal Secretary
 3. Shri R.C. Jain, Addl. Labour Commissioner
19. Manipur
20. Meghalaya
1. Shri L.H. Pde, Labour Commissioner
21. Mizoram
1. Shri Saikaphianga, Minister of State
 2. Shri T. Gupta, Secretary Labour

Sl. No.	Name of the State/UTs	Name of the Participants
1	2	3
22.	Nagaland	<ol style="list-style-type: none"> 1. Shri Vikhashe Soma, Minister of (L) 2. Shri N.G. Laloo, Commissioner and Secretary 3. Shri Nungshi Aier, Labour Commissioner
23.	Orissa	<ol style="list-style-type: none"> 1. Shri Prafulla Samal, State Labour Minister 2. Shri Pranab Kumar Dey, Labour Secretary and Commissioner 3. Shri Ram Nath Mohanty, Labour Commissioner
24.	Punjab	<ol style="list-style-type: none"> 1. Shri R.P. Khanna, Adviser to Governor of Punjab 2. Shri G.S. Sandhu, Labour Commissioner 3. Shri C.L. Garg, Addl. Labour Commissioner 4. Shrimati Gurvindra Chahl, Labour Secretary

Sl. No.	Name of the State/UTs	Name of the Participants
1	2	3
25.	Pondicherry	
26.	Rajasthan	<ol style="list-style-type: none"> 1. Shri Govindji Mishra, Labour Secretary 2. Shri R.P. Tewari, Labour Commissioner and Special Secretary 3. Shri A.N. Bhargava, Jt. Labour Commissioner 4. Shri S.N. Malhotra, Jt. Labour Commissioner 5. Shri Ram Kishore Meena, Minister 6. Shri Ashok Singh, PA to Food Minister
27.	Sikkim	
28.	Tamil Nadu	<ol style="list-style-type: none"> 1. Thiru K.M. Nehru, Minister for Information and Labour 2. Thiru A. Subramaniam, Jt. Secretary

Sl. No.	Name of the State/UTs	Name of the Participants
1	2	3
29.	Tripura	3. Thiru K. Malaisami, State Commissioner 4. Shri G. Varadharajan, Special PA to L.M.
30.	Uttar Pradesh	1. Shri A.K. Kar, Labour Minister 2. Shri M. Majumdar, Labour Commissioner 1. Shri Mohammad Azam Khan, Labour Minister 2. Shri Mohinder Singh, Labour Secretary 3. Shri Vishnu Swarup, Labour Commissioner 4. Shri Jai Sankar Pandey, Addl. Labour Commissioner 5. Shri M.P. Srivastava, PS/U.S. to UP L.M. 6. Shri K.L. Dwivedi, Addl. Labour Commissioner

Sl No.	Name of the State/UTs	Name of the Participants
1	2	3
31.	West Bengal	7. Shri H.C. Jain, Senior Investigator 1. Shri Dipak Kumar Ghosh, Labour Secretary 2. Shri S. Ghatak, Labour Minister 3. Shri Sen Gupta, CA to LM 4. Shri R.N. Mukherjee, Joint Secretary 5. Dr. T. Kumar, Labour Commissioner
32.	Daman & Diu	1. Shri R.K. Verma, Labour Secretary

Council of Indian Employees

- | | | |
|-----|---|------------|
| 1. | Dr. Bansi Dhar, President, All India Organisation of Employers, Chairman and Managing Director, DCM, Limited, New Delhi | (Delegate) |
| 2. | Mr. Keshub Mahindra, President. EFI, Chairman, Mahindra and Mahindra Limited, Bombay | " |
| 3. | Maj. Gen. S C N Jatar, Chairman, Standing Conference of Public Enterprises, New Delhi | " |
| 4. | Mr. D.D. Puri, Vice President, EFI, Chairman, Indian Sugar and General Engg. Corporation, New Delhi | " |
| 5. | Mr. Rajendra Singh, Director (P), National Thermal Power Corporation, New Delhi | " |
| 6. | Mr. Pratap Bhoilal, Vice-President, EFI, Chairman, Batliboi and Company Limited, Bombay | " |
| 7. | Mr. A.S. Kasliwal, S. Kumar Enterprises Private Limited, Bombay | (Delegate) |
| 8. | Mr. S.C. Bhattacharya, Vice President (Pers and Admn.) Calcutta | " |
| 9. | Mr. C.M. Krishna, Director (P), Hindustan Aeronautic Limited, Bangalore | " |
| 10. | Mr. Ravi Bhoothalingam, Vice President EFSI and Mg. Director VST Industries Limited, New Delhi | " |

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|-----|---|------------|
| 11. | Mr. MRR Nair, Director (P), Steel Authority of India Limited, New Delhi | (Delegate) |
| 12. | Mr. R.V. Kanoria, Jt. Mg. Director, Kanoria Chemicals and Industries Limited, New Delhi | " |
| 13. | Mr. I.P. Anand, Corporate Shivathene Centre, New Delhi | " |
| 14. | Mr. Waris R. Kidwai, Secretary General Standing Conference of Public Enterprises, New Delhi | " |
| 15. | Dr. Ram S Tarneje, Mg. Director, Bennett Coleman and Company Limited, Bombay | (Deiegate) |
| 16. | Mr. Almaram Saraogi, President, Indian Chemical Manufactures Asson, Calcutta | " |
| 17. | Shri B.N. Parliwala | " |
| 18. | Shri K.D. Gupta (SCOPE) | " |
| 1. | Mr. T.C. Jain, Chief Executive, Employers' Assosn of Rajasthan | (Adviser) |
| 2. | Mr. Anil Sachdev, HRD Sub-Committee, Confederation of Engineering Industries, New Delhi | " |
| 3. | Mr. N. Saha, Labour Advisor, Bengal Chamber of Commerce and Industry | " |
| 4. | Mr. H.C. Srivastava, Secretary, Federation of MP Chambers of Commerce and Industry, Bhopal | " |

		(Adviser)
5.	Mr. N. Kannan, Secretary, Employers' Federation of Southern India, Madras	"
6.	Dr. Paresh Raval, Secretary, Federation of Gujarat Mill and Industries, Baroda	"
7.	Mr. B.P. Gupta, Advisor, PHD Chamber of Commerce and Industry	"
8.	Mr. R.C. Pande, Secretary, AIDE, Federation, House, New Delhi	"
9.	Mr. V.B. Mahatme, Secretary, EFI, Bombay	"
10.	Mr. R.M. Bhandari, New Delhi	"
11.	Mr. G. Srivastava, Secretary, Patna	"
12.	Mr. R.B. Pitale, Labour Adviser, Bombay Chamber of Commerce and Industries, Bombay	"
13.	Dr. R.C. Agarwal, President, J.K. Jute Mills Company Limited, Kanpur	"
14.	Shri J.P. Goel, NTC	"
15.	Shri P.K. Das Gupta	"
16.	Shri Abhay Shanker	"
17.	Shri P.M. Shah, Director, Chemical Works, Baroda	"
18.	Shri T.C. Jain, Employers Association Jaipur	"

(Adviser)

Shri C.M. Krishna

19.

All India Manufacturers' Organisation

(Delegate)

1. Shri N.R. Patel, Company Chairman, AIMO Special Council for Industrial Relations, Bombay

2. Shri I.P. Poddar, Past President, ADMP "

3. Shri B.L. Verma, Toshnivai Bros. "

List of participants of the 29th Session of the Indian Labour Conference, New Delhi-21-22 April, 1990

WORKERS ORGANISATION

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|----|---|----|---|------------|
| 1. | Indian National Trade Union Congress, New Delhi | 1. | Shri G. Ramanujam, President, INTUC,
Madras | (Delegate) |
| 2. | | 2. | Shri Gopeshwar, General Secretary,
INTUC, Jamshedpur | " |
| 3. | | 3. | Shri V.G. Gopal, Vice President, INTUC,
Jamshedpur | " |
| 4. | | 4. | Shri G. Sanjeeva Reddy, Vice-President,
INTUC, Hyderabad | " |
| 5. | | 5. | Shri Subroto Mukherjee, Vice President,
Calcutta | " |
| 6. | | 6. | Shri Manohar Phalka, Organising Secretary,
Bombay | " |
| 7. | | 7. | Shri V.P. Marakkar, President, INTUC,
Cochin | " |
| 1. | | 1. | Shri R.P. Panika, Vice President, INTUC,
Mirzapur | (Adviser) |

2. Shri S.L. Passey, Secretary, INTUC, (Adviser)
New Delhi

3. Shri Tara Singh Viyogi, Secretary, INTUC, "
Gwalior

4. Shri R.L. Thakur, Secretary, INTUC, "
New Delhi

5. Shri R.C. Arya, Organising Secretary, "
Bhilai

6. Shri S.N. Rao, Editor, Indian Worker, "
New Delhi

2. *All India Trade Union Congress*
1. Shri Inder Jeet Gupta, M.P., General (Delegate)
Secretary, New Delhi

2. Shri Homi Daji, Secretary "

3. Shri K.L. Mohendra, Secretary "

4. Shri S.K. Sanyal (Observer)

3. *Hind Mazdoor Sabha*
1. Shri Samarendra Kundu, M.P. President, (Delegate)
H.M.S.

2. Shri Umraomal Purohit, General Secretary, "
H.M.S.

3. Shri S.R. Kulkarni, President, Bombay (Delegate)

4. Shri Veereshwar Tiagi, Secretary, H.M.S. "

5. Shri A.D. Nagpal, Secretary "

1. Shri Pritish Chanda, President, (Delegate)
UTUC (LS) Calcutta

2. Shri F. Ghosh, Secretary, UTUC (LS),
Calcutta "

3. Mr. Gian Singh, Secretary, UTUC (LS),
Haryana "

1. Anil Das Choudhry

2. Jatin Chakravorty

1. Shri G. Prabhakar, General Secretary,
BMS, New Delhi (Delegate)

2. Shri R.K. Bhakti, Res. Secretary, BMS,
New Delhi "

3. Shri Om Prakash Aghi, Orgn. Secretary,
BMS New Delhi "

4. *United trade Union Congress (LS)*

5. *United Trade Union Congress*

6. *Bharatiya Mazdoor Sangh*

4. Shri R. Venugopal, Secretary, BMS, Palghat "
5. Shri Ram Lubhaya Bawa, General Secretary, BMS, Punjab (Adviser) "
6. Shri Ras Bihari Moitra, General Secretary, BMS, West Bengal "
7. Shri Rishab Chand Jain, General Secretary, BMS, Rajasthan "
8. Shri Ram Daur Singh, BMS, Kanpur "
9. Shri R. V. Subha Rao, General Secretary, BMS, A.P. "
7. Centre of Indian Trade Unions
1. Com. M.M. Pandhe, Secretary, CITU (Delegate) "
2. Com. R. Umanath, Vice-President "
3. Com. K.M. Rabindranath, Secretary "
4. Com. M.D. Amin, Secretary (Adviser) "
5. Com. P.K. Ganguly, Secretary "
6. Com. Jibon Roy, Secretary "

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| 8. Trade Union Coordination Centre | 1. Com. P.D. Paliwal, President | (Delegate) |
| 9. National Labour Organisation | 1. Sh. N.M. Barot, President | NLO |
| | 2. Shri N.P. Singh | NLO |
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List of Participants of the 29th Session of the Indian Labour Conference, New Delhi-21-22 April, 1990

Central Ministries/Departments:

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|----|--|----|---|
| 1. | Ministry of Energy | 1. | Shri Arif Mohd. Khan, Minister of Energy |
| | | 2. | Shri K.K. Mathur, Addl. Secretary, (Department of Power) |
| | | 3. | Shri S.P. Kuttar, Deputy Secretary (Admn.), Department of Power |
| 2. | Ministry of Water Resources | 1. | Shri Manubhai Kotadia, Minister of State (Independent Charge) |
| | | 2. | Shri J.P. Singh, Addl. Secretary |
| 3. | Ministry of Urban Development | 1. | Shri Murasoli Maran, Minister of Urban Development |
| | | 2. | Shrimati J. Khanna, Joint Secretary |
| | | 3. | Shri U.C. Prasad, Deputy Advisor, Labour Welfare |
| 4. | Department of Rural Development | 1. | Shri K.B. Saxena, Joint Secretary |
| 5. | Ministry of Communications | 1. | Shri R.K. Sayed, Secretary (Posts) |
| | | 2. | Shri K. Dinesh, Deputy Director General |
| 6. | Ministry of Defence
(Defence Production and Supplies) | | — |

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| 7. | Ministry of Telecommunication | — |
| 8. | Department of Education | — |
| 9. | Ministry of Women and Child Development | 1. Mrs. Meenaxi Anand Chaudhry, Joint Secretary |
| 10. | Ministry of Agriculture | 1. Shri G.R. Saini, Economic and Statistical Advisor |
| 11. | Ministry of Petroleum and Chemicals | 1. Shri S.R. Shah, Joint Secretary |
| 12. | Ministry of Planning | 1. Shri T.S. Papola, Advisor (LEM) |
| 13. | Ministry of Surface Transport | 1. Shri V. Shankaralingham, Joint Secretary |
| 14. | Ministry of Textiles | 1. Shri S.K. Joshi, Director (Pers.), NTC
2. Shri B.D. Joshi, Deputy Manager (Pers.), NTC |
| 15. | Department of Civil Aviation | 1. Shri A.V. Ganeshan, Secretary |
| 16. | Department of Tourism | 1. Shrimati Asha Murti, Director |
| 17. | Department of Mines | 1. Shri P.K. Lahari, Secretary |
| 18. | Department of Steel | 1. Shri B. Das Gupta, Joint Secretary |
| 19. | Ministry of Health and Family Welfare | 1. Shri S.B. Mishra, Joint Secretary |

20. Ministry of Food Processing Industry
1. Shri Satish Chandra, Joint Secretary
21. Department of Food
1. Shri Gurudev Singh, Deputy Secretary
22. Ministry of Science & Technology
1. Shri R. Thiegaraiyan, Advisor
23. Ministry of Railways
1. Shri K. V. Krishnamurthy, Member Staff, Railway Board and Ex-Office Secretary
2. Shri S. Gurusankaran, Advisor (Staff), Railway Board
3. Shri N.C. Sinha, Executive Director, (Industrial relations)
4. Shri P.T. Thiruvengadam, Executive Director, (Estt.)
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List of participants of Ministry of Labour (ILC-21-22 April, 1990)

*Hon'able P.M. Shri V.P. Singh inaugurated the conference

1. Shri Ram Vilas Paswan, Minister for Labour and Welfare
2. Shri V.P. Sawhney, Secretary, Ministry of Labour
3. Shri S. Dayal, Chief Labour Commissioner (Central)
4. Shri P.G. Lele, F.A.
5. Shri Ashok Narayan, Joint Secretary
6. Shri G.S. Lobana, Joint Secretary
7. Shri H. Ghosh, Joint Secretary
8. Kumari Meena Gupta, Joint Secretary
9. Shri Jagdish Joshi, DG (LW)
10. Shri A.K. Chanda, Deputy Secretary
11. Shri R.T. Pandey, Deputy Secretary
12. Shri S.K. Beri, W.C. (HQ)

13. Shri R.P. Madan, Joint Director
14. Shri Nand Lal, Under Secretary
15. Shri Shashi Bhushan, Under Secretary
16. Shri S.H.S. Iyer, Under Secretary
17. Shri S.C. Sharma, Under Secretary
18. Shri Ashok Sahu, Deputy Director
19. Shri B.N. Som, C.P.F.C.
20. Shrimati Kusum Parsad, D.G., ESIC
21. Shri S.K. Das, Chief Adviser (Labour Welfare)
22. Shri S.N. Singh, OSD to Minister for Labour and Welfare
23. Shri Sunil Guha, Director, ILO Area Office
24. Shri G. Asvathanarayan, Member Secretary
25. Shri R.S. Srivastava, Director of Employment Exchange
26. Shri S.K. Giri, Director of Training

27. Shri Y. Singh, Director of Apprenticeship
28. Shri R.N. Tewari, Dean, NLI
29. Kumari P. Kerketta, Under Secretary
30. Dr. Cherian Hoseph, Associate fello
31. Shri K.C. Jain, Under Secretary
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